

12.25 hrs.

MATTERS UNDER RULE 377

[*Translation*]

- (1) **Need to fulfil the reservation quota for Scheduled Castes and Scheduled Tribes on priority basis.**

SHRI R.P. SUMAN (Akbarpur) : Mr. Speaker, Sir, the framers of our Constitution had made provision for reservation for the Scheduled Castes/Tribes/Adivasis keeping in view their poverty and backwardness. A reservation of 18 per cent and 2 per cent was provided for the Scheduled Castes and Scheduled Tribes respectively. But this reserved quota has not been filled up even after 38 years of independence as a result of which there is widespread resentment amongst these people. Besides, the percentage of schemes sanctioned for them is also not satisfactory. They are being neglected in this respect also. The funds allotted for them are being misused and the people of these communities are not getting full benefit. In fact these people are being neglected as ever.

12.26 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

I therefore, strongly demand of the Central Government that the reservation quota as provided in the Constitution should be filled on priority basis and the schemes sanctioned for their welfare should be properly implemented so that these people may be benefited and the Government may also fulfil their commitment.

[*English*]

- (ii) **Need for continuance of existing Doordarshan Insat-IB transmitter station at Muzaffarpur and immediate erection of proposed T.V. tower at Darbhanga in Bihar.**

DR. G.S. RAJHANS (Jhanjharpur): It is learnt that there is a move to shift the Muzaffarpur Doordarshan INSAT-B transmitter station to some other State. In this connection it is necessary to mention that it

was a gift to north Bihar by the late Prime Minister, Mrs. Indira Gandhi, under the Satellite Instruction Television Experiment Programme.

The transmitter station has a full programme shooting unit with programme producer and cameraman attached to it. All these years this transmitter station was denied editing facilities despite the persistent demand of the local people. As a result, the developmental schemes in North Bihar could not be properly projected. Instead of meeting this demand, the unit itself is now threatened of its existence. In this regard it is relevant to mention that the Darbhanga T.V. tower which was scheduled to be completed in December 1984 has not yet been taken up. As a result a large number of the rural population of North Bihar is denied the facility which the rest of the country is having. Therefore, it is requested that Muzaffarpur TV transmitter station should not be shifted from this place and Darbhanga TV tower be erected as quickly as possible.

[*Translation*]

- (iii) **Need to take effective measures to root out corruption from the country.**

SHRI MOOL CHAND DAGA (Pali): Mr. Deputy, Speaker, Sir, if our country has to develop and reach its cherished goal, it must root out corruption without delay. Effective and concrete steps will have to be taken for this purpose. In the first instance, political leaders must have honesty, far-sightedness, devotion to duty and a sense of sacrifice. They should be proud of adopting this path and should make their lives a model for the people. They will not be able to win the hearts of the people merely by false promises and tall talks. If they fail to win the hearts of the people, they will not be able to exercise any check on corrupt government officers. In such circumstances, the administration will never be free from corruption. This unholy alliance of corrupt leaders, corrupt capitalists and corrupt officers will continue. This corruption includes all such activities which benefit only a few and harm most of the people. Corruption has become a curse for our